

Central Administrative Tribunal, Principal Bench

Original Application No.2236 of 1999

New Delhi, this the day of 30<sup>th</sup> May, 2001

Hon'ble Mr.Kulidip Singh, Member(J)

1. Shri Swaraj Kumar S/o Shri Rohtas Singh,
2. Ms.Tasneem Kausar Rizvi D/o Mr. Kausar Ali Rizvi.

Substitute Asstt. Teachers, ATP School, Northern Railway, Ghaziabad. -Petitioners

(By Advocate Shri B.L.Madhok proxy counsel of Shri B.S.Mainee)

Versus

1. The General Manager Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway, Northern Railway, State Entry Road, New Delhi. -Respondents

(By advocate: Shri R.P.Agarwal)

O R D E R (Oral)

By Kulidip Singh, Member(J)

Learned counsel for the applicant seeks permission to withdraw the O.A. The O.A. is accordingly dismissed as withdrawn. No costs.

  
(Kulidip Singh)  
Member (J)

/kd/